

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **03.05.2023 (WEDNESDAY)**
CHENNAI BENCH (VIRTUAL MODE)

After Regular List

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 For Additional docs. 1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar-R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

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1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500